

Insolvency and Bankruptcy Board of India

Press Release

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Commencement of Induction Programme for Grade ‘A’ Officers at Indian Institute of Corporate Affairs, IMT Manesar, Gurugram, Haryana.

Dr. M. S. Sahoo, Chairperson, Insolvency and Bankruptcy Board of India inaugurated the Induction Programme for Grade ‘A’ Officers today in the august presence of Dr. Sameer Sharma, Director General and Chief Executive Officer, Indian Institute of Corporate Affairs, Mr. Sumant Batra, Professor of Practice and Dr. Pyla Narayana Rao, Assistant Professor.

The IBBI recently recruited 18 Grade ‘A’ officers, the first batch of officers, through an open competitive examination. These officers have qualifications in law, economics, commerce, management, company secretaryship, chartered accountancy or cost accountancy.

The Indian Institute of Corporate Affairs is delivering the Induction Programme as its campus at IMT Manesar, Gurugram, Haryana. Premised on TPI (theoretical knowledge, practical skills and interaction need) theory of induction, the programme aims to prepare the officers for a regulatory role in the realm of insolvency and bankruptcy while exposing them to nuances of the various processes under the Insolvency Bankruptcy Code, 2016 and work-life balance.

In his inaugural address, Dr. Sahoo emphasized that as a regulator, it is the job of the IBBI to make it easy for firms to do business, which provides sustenance, livelihood and growth. Making it easy really means providing, promoting and protecting economic freedom. However, the laws relating to economic freedom allow greater latitude to businesses but ascertaining the latitude and using it appropriately requires considerable dexterity on the part of the regulator.